

Multi purpose Irrigation Project

5672. SHRI NELAVALA SUBRAHMANYAM :
DR. T. SUBBARAMI REDDY :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Union Government have earmarked Rs. 900 crores to assist the multi-purpose irrigation projects which got delayed due to financial constraints by the States;

(b) whether the Union Government have identified such projects and given financial assistance under the Union Government sponsored under Accelerated Irrigation Benefits Programmes;

(c) if so, whether there are a number of irrigation projects from Andhra Pradesh pending with the Union Government;

(d) if so, the details thereof; and

(e) the total amount released to Andhra Pradesh under this programme ?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Yes, Sir. The Union Government launched Accelerated Irrigation Benefits Programme (AIBP) with a budget provision of Rs. 900 crores during 1996-97 for providing loan assistance to the States for accelerating implementation of Irrigation projects. Out of Rs. 900 crores, Rs. 800 crores were for Irrigation/multipurpose projects each costing Rs. 1,000 crores or more and are beyond the resources capacity of the States and Rs. 100 crores were for other major and medium projects which are in advanced stage of completion and benefits could accrue from them in the next four agricultural seasons. At the R.E. stage, the budget provision was revised to Rs. 500 crores.

(b) The Union Government identified 52 projects and approved Rs. 818.50 crores and released Rs. 500 crores to the State Governments as Central Loan Assistance (CLA) under AIBP during 1996-97.

(c) to (e) The Government of Andhra Pradesh had requested for CLA for 3 projects namely, Sriram Sagar Stage-I Cheyyeru and Yeluru project. The Yeluru Irrigation Project was not considered for CLA as it was not given investment clearance by the Planning Commission. The Sriram Sagar Stage-I and Cheyyeru projects were

considered and CLA of Rs. 63 crores was approved for Sriram Sagar Stage-I Project and Rs. 7.50 crores was approved for Cheyyeru project. The total amount released to the Government of Andhra Pradesh under AIBP during 1996-97 is Rs. 35.25 crores – Rs. 31.50 crores for Sriram Sagar Stage-I and Rs. 3.75 crores for Cheyyeru Project.

Apollo Hospital

5673. SHRI RAM SAGAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have given any facility and concession in setting up the Apollo Hospital;

(b) if so, the details thereof;

(c) whether the Government have made any agreement with the Apollo Hospital regarding the treatment of the poor people in that hospital;

(d) if so, the details thereof;

(e) whether Apollo Hospital has not yet started running a free out-patient department for the poor people and not reserved the assured number of beds for them till date;

(f) if so, the details thereof;

(g) The number of private hospitals and charitable trusts in the country to whom the Union Government and the State Governments have given financial assistance and allotted land free of cost, but those hospitals and trusts have not provided the desired help to the poor so far; and

(h) the details of such hospitals and charitable trusts in Uttar Pradesh and the action Government propose to take in the matter ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) and (b) The Government of NCT of Delhi has reported that following the signing of an agreement in March, 1988 the Administrator Delhi and M/s. Apollo Hospital decided to jointly promote and get registered a Public Limited Company under the name of "Indraprastha Medical Corporation Ltd." (IMCL) with the objective of setting up a hospital in Delhi. The total subscribed capital of the joint venture is Rs. 91.67 crores. Government of National Capital Territory of Delhi has contributed 26% of the total paid up capital. An area of 15 acres was also placed at the disposal of the joint venture company at concession rates for construction of the building.